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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 104/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Seabird Marine Services (Gujarat) Pvt. Ltd.

Cargo Consultancy Services (India) Pvt. Ltd. Triton Ventures Pvt. Ltd (Joint Applicantion).

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. SWATI SOPARKAR

ADVOCATE APPLICANTS

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## ORDER

Learned Advocate Mrs. Swati Soparkar present for Applicant.

Heard arguments of Learned Counsel for applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.